

COURT – I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No.123 of 2011
IA No.199 of 2011 &
IA No.200 of 2011

Dated : 29th March, 2012

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Punjab State Power Corporation Ltd. ... Appellant(s)
Versus

Powergrid Corporation of India Ltd.Respondent(s)
& Ors.

Counsel for the Appellant(s): Mr. Pradeep Misra with
Mr. Padamjit Singh (Rep.)

Counsel for the Respondent (s): Mr. M.G. Ramachandra
Mr. Anand K. Ganesan for R-1

ORDER

Now since the affidavit has been filed by the Respondent today, the learned counsel for the Appellant seeks some time to verify with the contents of the affidavit.

Post the matter for further hearing on **12.04.2012.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/mk